The Deputy Minister of Irrigation and Power (Shri Hathi): (a):

Technical	47
Others	74
Total	121

(b) Recruitment is made by the appointment of experienced personnel on deputation from States and by selection of personnel through open advertisement in the press or through the Employment Exchange. The regular staff has been divided into different categories based on scales of pay and selection is made by a Committee set up by the Board of Directors for each category.

रेल दुर्घटना

६८२ { श्री रघुनाथ सिंह :
श्री प्र० गं० देब :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ८ जुलाई, १९५७ को दक्षिण-पूर्व रेलवे के कटनी-बिलासपुर सैक्शन में घुंघुटी और बीरसिंहपुर स्टेशनों के बीच ो मालगाड़ियों के इंजनों में टक्कर हो गयी जिसके फलस्वरुप कुछ व्यक्ति हताहत हुए; और

(ख) यदि हां, तो दुर्घटना का क्या ब्योरा है और उसके क्या कारण थे ?

रेलवे उपमंत्री (श्री शाहनवाज खां): (क) और (ख) ८.७.१९५७ को लग भग ६ बजे सुबह, जब नं० ५१७ च० एस० डाउन लाइट जन दक्षिण-पूर्व रेलवे के कटनी-बिलासपुर (इकहरी बड़ी लाइन) सेक्शन पर बीरसिंहपुर और घुंघुटी स्टेशनों के बीच जा रहा था, तो वह सामने से आते हुए अप इंजन नं० ६५७ च एस (जिसमें एक ब्रेक-वान जुड़ा था) से टकरा गया। टक्कर लगने से अप इंजन के टेण्डर पहिये पटरी से उत्तर गये। ो आदमियों को गहरी और दस को हल्की चोट आयी। ये सभी रेलकर्मचारी थे। जिन दो आदमियों को गहरी चोट आयी थी, उनमें से एक ११.७.१९५७ को अस्पताल में मर गया।

सीनियर वेतन मान अफ़सरों की एक कमटी ने इस दुर्घटना की जांच की है, लेकिन अभी कमटी की रिपोर्ट अन्तिम रुप से तैयार नहीं है, क्योंकि पुलिस इस मामले की जांच कर रही है।

Water Supply Scheme in Warangal

683. **Shri E. M. Rao:** Will the Minister of **Health** be pleased to state:

(a) whether there has been any request from the Andhra Government for grant of Rs. 56 lakhs for the entire remodelling of Water Supply Scheme in Warangal; and

(b) if so, what action has been taken in the matter?

The Minister of Health (Shri Karmarkar): (a) No.

(b) Does not arise.

National Highway No. 6

68.. **Shri P. G. Deb:** Will the Minister of **Transport and Communications** be pleased to state:

(a) whether the people of Sambalpur District in Orissa have been paid the sanctioned amount for the acquisition of their lands for construction of the National Highway No. 6 and adequate arrangements made for their resettlement;

(b) if not, the reason therefor;

(c) whether Government are aware that those people whose lands have been acquired for the National Highway No. 6 are being assessed usual land revenue by Government on those very lands since 1950; and

(d) if so, the steps Government propose to take in the matter?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Out of an estimated compensation of Rs. 1,50,511 a sum of Rs. 94,490 has been paid. The reason for the non-payment of the balance is—

(i) non-appearance of the parties concerned (Rs 30,799); and

(ii) non-approval of estimates (Rs. 25,222).

No one was ousted from his homestead and as such the question of resettlement does not arise.

(c) and (d). The required information is not available. It is being collected from the State Government concerned and will be placed on the Table of Lok Sabha in due course.

N.E.S. and Community Development Blocks in Andhra

895. Shri B. V. Krishna Rao: Will the Minister of Community Development be pleased to state:

(a) the number of National Extension Service and Community Development Blocks operating at present in Andhra Pradesh, District-wise, and

(b) the number of Blocks proposed to be opened there during 1957-58?

The Minister of Community Development (Shri S. K. Dey): (a) A statement is laid on the Table. [*See* Appendix III, annexure No. 33].

(b) N.E.S. Blocks 60

C D. Blocks 9
(by conversion from N.E.S.)

गांवों में बिजली लगाना

९८६. श्री सरजू पाण्डे : क्या सिंचाई और विद्युत् मंत्री २० मई, १९५७ के तारांकित प्रश्न संख्या १५० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि दूसरी पंचवर्षीय योजना में प्रत्येक राज्य में कितने गांवों में बिजली लगाने का विचार है ?

सिंचाई और विद्युत् उपमंत्री (श्री हाथी) : प्रत्येक राज्य के गावों की संख्या, जिनमें दूसरी पंचवर्षीय योजना के अधीन बिजली लगाने का विचार है, नीचे दी गई है

क्रम संख्या	राज्य का नाम	गावों की संख्या
(१)	आन्ध्र	८५०
(२)	आसाम	७१
(३)	बिहार	६००
(४)	बम्बई	१२६
(५)	मध्य प्रदेश	५००
(६)	मद्रास	२,०००
(७)	उड़ीसा	२००
(८)	पंजाब	१,६००
(९)	उत्तर प्रदेश	१,५००
(१०)	पश्चिम बंगाल	२८५
(११)	हैदराबाद	११७
(१२)	जम्मू और काश्मीर	३०
(१३)	मध्य भारत	४६
(१४)	मैसूर	६००
(१५)	पेप्सू	२६५
(१६)	राजस्थान	५८
(१७)	सौराष्ट्र	१५०
(१८)	त्रावनकोर-कोचीन	७००
(१९)	अजमेर	२५
(२०)	भोपाल	४४
(२१)	कुर्ग	४.
(२२)	दिल्ली	४१
(२३)	हिमाचल प्रदेश	४०.